

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): (a) to (e) There is no specific scheme/programme for urban employment and poverty alleviation for the satellite towns of National Capital Region. The Swarna Jayanti Shahari Rozgar Yojana (SJSRY), the Centrally Sponsored Scheme being implemented by the Ministry of Urban Employment and Poverty Alleviation is meant for providing self employment and wage employment to the urban poor. This scheme is applicable to all the States in the country.

12.00 Noon

PAPERS LAID ON THE TABLE

Annual Report and Accounts (2003-2004) of the National Institute of Urban Affairs, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I lay on the Table a copy each in (English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Urban Affairs (NIUA), New Delhi, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (ii) Annual Statement of Allotments made under 5% discretionary quota, made during the year ending on 31st December, 2003.

[Placed in Library. See No. L.T. 957/04]

- I. Annual Reports and Accounts (2002-03) of various I.I.Ts. and related papers.
- II. Annual Report and Accounts (2002-2003) of the National Council for Teacher Education, New Delhi and related papers.
- III. Accounts (2000-2001) of the National Open School, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I. (i) (a) Annual Report of the Indian Institute of Technology, Delhi for the year 2002-2003.
[Placed in Library. See No. L.T. 966/04]
- (b) Annual Accounts of the Indian Institute of Technology, Delhi for the year 2002-2003, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Review by Government on the working of the above Institution.
- (d) Statement giving reasons for delay in laying papers mentioned at (a) and (b) above.
[Placed in Library. See No. L.T. 968/04]
- (ii) (a) Annual Report of the Indian Institute of Technology, Kharagpur for the year 2002-2003.
[Placed in Library. See No. L.T. 967/04]
- (b) Annual Accounts for the Indian Institute of Technology, Kharagpur for the year 2002-2003, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Review by Government on the working of the above Institution.
- (d) Statement giving reasons for delay in laying papers mentioned at (a) and (b) above.
[Placed in Library. See No. L.T. 969/04]
- II. (a) Annual Accounts of the National Council for Teacher Education, New Delhi, for the year 2002-2003, under sub-section (4) of section 26 of the National Council for Teacher Education Act, 1993, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned above.
- III. (a) Annual Accounts of the National Open School, New Delhi for the year 2000-2001 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. See No. L.T. 965/04 for II & III]